

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 29.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (CA)/256/2023, IA (CA)59/2023, IA (CA)58/2023, IA (CA)236/2023, Contempt Petition (CA)14/2023, IA (CA)/62/2024, IA (CA)/61/2024 in Company Petition/6/2023
NAME OF THE COMPANY	Paradise Ventures Pvt Ltd
NAME OF THE PETITIONER(S)	Ranga Raju Kosuri
NAME OF THE RESPONDENT(S)	Paradise Ventures Pvt Ltd
UNDER SECTION	241

ORDER

IA (CA)/256/2023 and Contempt Petition (CA) 14/2023

Present: Ld. Counsel Ms. L. Madhavi Latha for the Applicant.

Ld. Counsel Ms. Kavitha Rani for the R1,2,3& 4.

Ld. Proxy Counsel Mr. Devi Durga Prasad for the R6,7,10&11.

Ld. Counsel Ms. Sarvani Desiraju for the Respondent No.8.

Counter of Respondents No.1, 2 & 4 filed. Counter not filed by R6, 7, 10 & 11, despite many opportunities. Hence, opportunity to file the counters is closed. Ld. Counsel for the R8 stated that counter filed in the main CP be also treated as the counter in the IA. Pleadings stand completed. **Matter is adjourned to 08.07.2024.**

IA (CA) 59/2023, IA (CA) 58/2023,

Present: Ld. Counsel Ms. L. Madhavi Latha for the Applicant.

Ld. Counsel Ms. Kavitha Rani for the Respondents No. 1,2,3& 4.

Ld. Proxy Counsel Mr. Devi Durga Prasad for the R6,7,10&11.

Ld. Counsel Ms. Sarvani Desiraju for the Respondent No.8.

Pleadings stand completed. **Matter is adjourned to 08.07.2024.**

IA (CA) 236/2023

Present: Ld. Counsel Ms. Sarvani Desiraju for the Applicant.
Ld. Counsel Ms. Madhavi Latha for the Respondents No.1 & 2.
Ld. Counsel Ms. Kavitha Rani for the Respondents No.3 to 6.
Ld. Proxy Counsel Mr. Devi Durga Prasad for the R8 & 9.

Counter not filed by R8 & 9, despite many opportunities. Hence, opportunity to file the counters is closed. Pleadings stand completed. **Matter is adjourned to 08.07.2024.**

IA (CA) 62/2024 and IA (CA)/61/2024

Present: Ld. Counsel Ms. L. Madhavi Latha for the Applicant.
Ld. Counsel Ms. Kavitha Rani for the Respondents No. 1,2,3& 4.
Ld. Proxy Counsel Mr. Devi Durga Prasad for the R6,7,10&11.
Ld. Counsel Ms. Sarvani Desiraju for the Respondent No.8.

Let proof of service be filed by the Applicant. Counters to be filed by the Respondents. **Matter is adjourned to 08.07.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)